### Appeal No. 47 of 2009 & I.A. Nos. 92 of 2009

Dated: 30th April, 2009

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Velagapudi Power Generation Ltd. ... Appellant (s)

Versus

Southern Power Distribution Co. of Andhra Pradesh & Ors. ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent (s) : Mr. Sanjay Sen,

Mr. Samiron Borkataky for APTRANSCO

& APSPDCL.

#### **ORDER**

Heard the learned counsel for the parties. The reasons given for condonation of delay, in our view shows sufficient cause, so delay is condoned.

Post the matter on <u>08.07.2009</u>.

(A.A. Khan) Technical Member

Appeal No. 52 of 2009 & I.A. Nos. 135 of 2009

Dated: 30th April, 2009

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Tamil Nadu Electricity Board. ... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. P.R. Kovilan

Mrs, Getha Mathu Maimal

Counsel for the Respondent (s) : None

#### **ORDER**

In the light of the request made by the learned counsel for the appellant for withdrawal of the appeal, the appeal is allowed to be withdrawn and dismissed.

(A.A. Khan) Technical Member

Appeal No. 85 of 2007 & I.A. Nos. 50, 51 & 52 of 2009

Dated: 30th April, 2009

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Orissa Power Transmission Corporation Ltd. ... Appellant (s)

**Versus** 

Madhya Pradesh Power Trading Company & Ors. ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. R.K. Mehta

Counsel for the Respondent (s) : Mr. Sakesh Kumar,

Mr. D. Khandelwal (E.D0,

Mr. Deepak Shrivastava, DGM & Mr. Dilly Singh, DGM, MP PTC.

<u>ORDER</u>

Now it is reported by Mr.V.K. Mehta, learned counsel for the appellant that he has filed his written submissions on 24.4.2009. Mr. Sakesh Kumar, learned counsel for the respondent submits that his written submission is under preparation. He wants some more time to file the written submissions and undertakes to file on or before 8.5.2009.

Post the matter on 13.05.2009.

(A.A. Khan) Technical Member

Appeal No. 21 of 2009 & I.A. Nos. 33 of 2009

Dated: 30th April, 2009

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. A.A. Khan, Technical Member

Western Electricity Supply of Orissa Ltd. ... Appellant (s)

Versus

Orissa Electricity Regulatory Commission & ors ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. Suresh Tripathy

Counsel for the Respondent (s) : Mr. Sanjay Sen for Resp. No. 2

Mr. Samiron Borkataky for OPGCL. Mr. R.K. Mehta for Resp. No. 3.

#### **ORDER**

The learned counsel appearing for the respondent No. 2 requests for some more time to file the counter.

Post the matter on <u>08.07.2009</u>.

(A.A. Khan) Technical Member